## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

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## <u>ORDER</u>

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	То
1.	Sh. Bhupender Kumar (EC:12262)	Vineet Kumar, ASJ-02/E-Court,	Reader in the Court of Sh. Vineet Kumar, ASJ-02/E-Court, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Kuldeep Singh Yadav (EC:76241738)	Kiran Bansal, ASJ-04,	Ahlmad in the Court of Sh. Vineet Kumar, ASJ-02/E-Court, Shahdara District, Karkardooma Courts, Delhi.
З,	Ms. Nishi Sharma (EC:75451221)	Reader in the Court of Sh. Vineet Kumar, ASJ-02/E-Court, Shahdara District, Karkardooma Courts, Delhi.	Shahdara, Karkardooma Courts
4.	Ms. Ruchika Sharma (EC : 34841133)	JA in the Record Room(Civil), Shahdara, Karkardooma Courts, Delhi.	
5.	Sh. Vishal Khatri (EC:61792956)		Asstt. Ahlmad in the Court of Sh Bharat Aggarwal, MM-05 Shahdara District, Karkardoom Courts, Delhi
6	Sh. Viresh Jain (EC :26452675)	1	Ahlmad in the Court of Ms. Kira Bansal, ASJ-04, Shahdan District, Karkakrdooma Courts Delhi.
7.	Sh. Vinod Kumar (EC:14888588)	Sh. Bharat Aggarwal, MM-05,	Ahlmad in the Court of St Bharat Aggarwal, MM-05 Shahdara District, Karkardoom Courts, Delhi.
8.	Sh. Vivek Anand (EC: 12781960)	Ahlmad in the Court of Sh. Ankur Panghal, MM-6, Shahdara District, Karkadooma Courts, Delhi	Ahlmad in the Court of St Animesh Bhaskar Mani Tripath MM-03, Shahdara Distric Karkakrdooma Courts, Delhi.
9.	Sh. Sanjay (EC:73765694)	Ahlmad in the Court of Sh. Animesh Bhaskar Mani Tripathi, MM-03, Shahdara District, Karkakrdooma Courts, Delhi.	Ahlmad in the Court of Sh. Ankur Panghal, MM-6.

## Note:

1) Ms. Geeta Mehra, JA, posted in Record Room (MACT), is hereby directed to assist the Dealing Assistant in Leave Section, Shahdara District in post lunch session also, besides the work already assigned to her.

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 Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

> (SHALINDER KAUR) Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

No. 10998 - 11006 /Admn./P&T/SHD/KKD/2022 Copy forwarded for information and necessary action to:

- Delhl, the Dated 2112122
- 1. The Principal District & Sessions Judge (HQ), Delhi.
- 2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 8. PS to the undersigned.
- 9 Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

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